

**Fund allocation and spending for MGNREGA**

118. SHRI ELAMARAM KAREEM: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the year-wise allocation for MGNREGA since 2014;
- (b) the amount of allocated funds which has been released so far by the Ministry and amount which is pending since 2014;
- (c) the amount of fund which has been spent so far;
- (d) details of fund allocation and release of funds for the scheme, State-wise during last three years;
- (e) the number of rural population that joined MGNREGA and the number of people who have withdrawn from it; and
- (f) the States where minimum working days are less than the proposed days?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The year-wise details of budget allocation under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since 2014 are given below:—

(₹ in crore)		
Sl.No.	Year	Budget Allocation
1.	2014-15	33,000.00
2.	2015-16	37,345.95
3.	2016-17	48,220.26
4.	2017-18	55,167.06
5.	2018-19*	61,084.09

\*As on 30.01.2019.

(b) Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment Scheme. The Ministry releases funds to the States/UTs based on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous financial year, if any, and overall performance. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. Central fund released to the States/UTs since F.Y. 2014-15 is given below:—

(₹ in crore)					
FY	2014-15	2015-16	2016-17*	2017-18*	2018-19 (as on 30.01.2019)
Central fund released	32,476.87	36,476.80	47,824.48	54,507.16	53570.68

\*Excluding amount of failed FTOs.

(c) Expenditure reported by States/UTs in Management Information System since 2014-15 is given below:—

(₹ in crore)					
FY	2014-15	2015-16	2016-17	2017-18	2018-19 (as on 30.01.2019)
Expenditure	36,025.04	44,002.59	58,062.92	63,648.27	56,450.96

Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment Scheme, hence no State/UT-wise allocation of fund is made.

(d) State/UT-wise Central fund released under MGNREGS during last three years are given in the Statement [Refer to the Statement appended to answer to USQ No. 108 Part (a) to (d)].

(e) There are 25.35 crore workers, out of which 11.82 are active workers under Mahatma Gandhi National Rural Employment Guarantee Scheme.

(f) The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. State/UT-wise details of average days of employment provided per household for the financial year 2017-18 is given in Statement [Refer to the Statement appended to answer to USQ No. 108 Part (a) to (d)].

#### **Water conservation through MGNREGA**

119. SHRI HISHEY LACHUNGPA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) details of the water conservation goals achieved by Government through its flagship programmes like Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) etc. in various parts of the country;

(b) whether Government has devised any future plans to promote water conservation in the rural areas and discourage misuse of groundwater which poses a huge danger to eco-system;